## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 964/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: Spear Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

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## <u>ORDER</u>

## CSP No. 964/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 06.12.2017.

Sd/v. nallasenapathy

V. NALLASENAPATI

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)